

GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM AND NATURAL GAS

RAJYA SABHA
UNSTARRED QUESTION NO.948
ANSWERED ON 11 DECEMBER, 2023

PETROL PUMPS ALLOTTED TO THE FAMILIES OF MARTYRED SOLDIERS

948 # Shri Sandeep Kumar Pathak:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the scheme of allocating petrol pumps to the families of military martyrs is still in operation;
- (b) total number of petrol pumps which were to be allotted to the families of martyred soldiers during the last five years and number of petrol pumps allotted against the same;
- (c) whether process of allotment has not been completed even after years of announcement of allotment to families of martyred soldiers, if so, reasons therefor; and
- (d) number of petrol pumps which were to be allotted to the families of soldiers martyred in the Kargil war and the number of allotments done against the same?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI RAMESWAR TELI)

(a) to (d) With a view to rehabilitate the bereaved families of the Defense personnel/who laid down their lives in the defence of the Nation during the Kargil War, Parliament Attack and Mumbai Attack, Government had introduced special schemes for direct allotment of Retail Outlets (ROs) to the wife /next of kin of the Martyrs. The details of commissioning against the target of the said schemes are as below :

Name of the scheme	Targets	No. of ROs Allotted / Commissioned
Kargil War	302	302
Parliament Attack	9	9
Mumbai Attack	12	11*

(*one allottee not interested)

Public Sector Oil Marketing Companies (OMCs) have also informed that there is a provision of reservation for allotment of Retail Outlet dealership to the Widows/dependents of those members of Armed Forces who died in war or in harness due to attributable causes under Combined Category 1 (CC1). The selection/allotment under this category is done as per the extant RO dealer selection guidelines.
